

**R.O.C.No.2840/2018/RG-B2**



**CIVIL JUDGE**  
**TRANSFER & POSTING**

**NOTIFICATION No. 120 / 2018**

Thiru.V.Breznev, Additional District Munsif, Ambasamudram,  
is transferred and posted as Judicial Magistrate No.I, Kulithalai, in the  
existing vacancy.

**HIGH COURT, MADRAS.**  
**DATED: 11.07.2018.**

*R. J. M.*  
11/07/18  
**REGISTRAR GENERAL**

**To**

1. The Officer concerned.
2. The Office of the Officer concerned.
3. The Principal District Judge, Tirunelveli.
4. The District Judge, Karur.
5. The Chief Judicial Magistrates, Tirunelveli / Karur.
6. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai.18.
7. The Treasury Officers, District Treasury, Tirunelveli / Karur.

**Copy to:**

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (IT-cum-Statistics), High Court, Madras.
6. The Registrar (Judicial), High Court, Madras.
7. The Director, Tamil Nadu Mediation and Conciliation Centre, High Court, Madras.
8. The Registrar (Vigilance), High Court, Madras. (12 copies)
9. The Registrar (Management), High Court, Madras.
10. The Registrar (Special Cell), High Court, Madras.
11. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.

12. The Registrar (District Judiciary), High Court, Madras.
  13. The Additional Registrar-I (Vigilance), High Court, Madras.
  14. The Registrar (Administration), High Court, Madras.
  15. The Registrar-cum-Special Officer (Liaisoning), High Court, Madras.
  16. The Registrar (Recruitment), High Court, Madras.
  17. The Official Assignee, High Court, Madras.
  18. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
  19. The Additional Registrar -II (Vigilance), Madurai Bench of Madras High Court, Madurai.
  20. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
  21. The Registrar (Admn.), Madurai Bench of Madras High Court, Madurai.
  22. The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
  23. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
  24. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Coimbatore.
  25. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Madurai.
  26. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
  27. The Secretary, High Court Legal Services Committee, Chennai.
  28. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
  29. The Chief Accounts Officer, High Court, Madras.
  30. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
  31. The Court Managers I / II, High Court, Madras.
  32. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / 'B7' / Library / Stationery / Legal Cell / Computer (Server Room), High Court, Madras.
  33. The Section Officer, "B" Section, Madurai Bench of Madras High Court, Madurai.
  34. The Technical Director, NIC, High Court, Madras.
  35. The Record Keeper, A.D. Records, High Court, Madras.
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**R.O.C.No.2840/2018/RG-B2**



**OFFICIAL MEMORANDUM**

Sub: Courts and Judges – Civil Judge – Transfer and posting -  
Notification issued - Joining instructions – Issued.  
Ref: High Court's Notification No. 120 / 2018, dated: .07.2018.

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Thiru.V.Breznev, Additional District Munsif, Ambasamudram, who has been transferred and posted as Judicial Magistrate No.I, Kulithalai, in the existing vacancy, vide High Court's Notification cited above, is required to hand over charge of his present post to the Principal District Munsif, Ambasamudram, immediately, and assume charge of the new post of Judicial Magistrate No.I, Kulithalai, within the joining time prescribed under relevant Rules.

After assuming charge of the post of Judicial Magistrate I, Kulithalai, Thiru.V.Breznev is required to hold full additional charge of the post of Judicial Magistrate II, Kulithalai, until further orders.

The Principal District Munsif, Ambasamudram, is required to hold full additional charge of the post of Additional District Munsif, Ambasamudram, until further orders.

**HIGH COURT, MADRAS.  
DATED : 11.07.2018**

*R. J. R.*  
11/07/18  
**REGISTRAR GENERAL**

**To**

1. The Officer concerned.
2. The Office of the Officer concerned.
3. The Principal District Munsif, Ambasamudram.
4. The Judicial Magistrate No.II, Kulithalai.
5. The Principal District Judge, Tirunelveli.
6. The District Judge, Karur.
7. The Chief Judicial Magistrates, Tirunelveli / Karur.

8. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai.18.
9. The Treasury Officers, District Treasury, Tirunelveli / Karur.

**Copy to**

The Section Officer / Record Keeper, A.D. Records, High Court, Madras.